

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION NO. 1161
TO BE ANSWERED ON 3RD DECEMBER, 2024**

Welfare of Fishermen in India

1161. Shri Prabhakar Reddy Vemireddy:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of the total number of fishermen in the country at present in a State-wise, district-wise, particularly in Nellore District in Andhra Pradesh;
- (b) whether the Government has carried out any schemes to provide skill development and training for fishermen, if so, the details thereof, State-wise beneficiaries funding and utilized district-wise in Nellore Andhra Pradesh;
- (c) the details of the total number of fishermen who have availed insurance benefits and total amount claimed as insurance and disbursed during the last five years, State-wise, especially in Andhra Pradesh; and
- (d) the details of the infrastructure projects undertaken by the Government for the benefit of fishermen during the such period; and
- (e) the list of such projects, present status and funding allocated, released and utilized, State-wise, especially in Andhra Pradesh?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a): As reported by the State Government/UTS, the total population of fishermen in the country is 2,81,12,944. Andhra Pradesh has reported that total 15,46,004 people are engaged in fisheries including 1,81,222 in Nellore district. The State-wise details of fishermen is at Annexure-I.

(b): PMMSY inter-alia lays special focus on training, skill development, skill up-gradation and capacity building through trainings, awareness building programmes and exposure visits to stakeholders especially fishers, fish farmers, fish workers, fish vendors, entrepreneurs, officials, fisheries Cooperatives and members of Fish Farmers Producer Organisations (FFPOs) etc. The details of Training and capacity building program undertaken under the aforesaid Scheme state wise is at Annexure-II while in Nellore district is at Annexure-III.

(c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India under Pradhan Mantri Matsya Sampada Yojana (PMMSY) provides Group accidental insurance coverage to fishers and fish farmers, wherein the entire insurance premium amount is borne by the Central and State Government, with no contribution from the beneficiary. The insurance coverage provided under the scheme includes (i) Rs.5,00,000/- against death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) hospitalization expenses in the event of an accident for a sum of Rs. 25,000/-. During the last three (from 2021-22 to 2023-24) and current financial year (2024-25), 132.59 lakh of fishers, have been provided the insurance coverage under the scheme with an average of 33.14lakh fishers annually. As a result, as on date 960 claims have so far been settled against the 1582 claim proposal received with the claim settled amount of Rs.46.78 crores. Further, as regards to Andhra Pradesh, State has not given the willingness to participate in Group Accidental Insurance Scheme (GAIS) during last three years and current financial year under the aforesaid scheme. The State wise details of fishers enrolled, claim proposals received, claim settled during the last three years(2021-22 to 2023-24) and current financial year (2024-25) as on date under the aforesaid Scheme are at Annexure-IV.

(d) and (e.): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying under the flagship scheme of Pradhan Mantri Matsya Sampada Yojana provides financial assistance to State Government, Union Territories and Implementing agencies for Infrastructure projects viz. construction of fishing harbour, fish landing centres, modernization/upgradation of existing fishing harbours and maintenance dredging of the fishing harbours with a financial allocation of Rs.3490 crore under this component over a duration of five years from 2020-21 to 2024-25. The development of Infrastructure of Fishing Harbour and Fish Landing Centre is one of the important area envisaged and are supported under the PMMSY. Such fisheries infrastructure projects are taken up on cost sharing basis between the Central and the concerned State on 60:40 ratio. For this, the concerned State Government/UTs/Implementation Agencies are required to submit techno-financial viable proposals together with confirmation of availability of State share, required land and clearances. Besides, Fisheries and Aquaculture Infrastructure Development Fund (FIDF) also provides concessional finance for creation of such fisheries infrastructure facilities.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying, Government of India has sanctioned 58 Fishing Harbours, Fish Landing Centres and Dredging projects at a total cost of Rs 3184.27 crore with central share of Rs 1771.87 crore across States/UTs under PMMSY. The Projects sanctioned are under various stages of implementation and works are in progress. The list of all Fishing Harbours, Fish Landing Centres and Dredging Projects sanctioned across State(s)/UT(s) including State of Andhra Pradesh with details of project cost and Central share are at Annexure V.

Annexure-I

Statement referred to in reply of Lok Sabha unstarred Question No 1161 put in by Shri Prabhakar Reddy Vemireddy, Hon'ble Member of Parliament for answer on 3rd December, 2024 regarding 'Welfare of Fishermen in India': State/UT Wise details of Fishermen Population

Sl , No.	States/UTs	Fishermen Population
1	Andhra Pradesh	15,46,004
2	Arunachal Pradesh	24,015
3	Assam	25,24,106
4	Bihar	60,27,375
5	Chhattisgarh	2,20,355
6	Goa	10,545
7	Gujarat	5,58,691
8	Haryana	1,18,455
9	Himachal Pradesh	11,806
10	Jharkhand	1,40,897
11	Karnataka	9,74,277
12	Kerala	10,44,361
13	Madhya Pradesh	22,32,822
14	Maharashtra	15,18,228
15	Manipur	47,711
16	Meghalaya	16,567
17	Mizoram	6,289
18	Nagaland	7,958
19	Odisha	15,17,574
20	Punjab	7,591
21	Rajasthan	57,260
22	Sikkim	581
23	Tamil Nadu	12,83,751
24	Telangana	8,62,221
25	Tripura	7,761
26	Uttarakhand	8,352
27	Uttar Pradesh	39,00,005
28	West Bengal	32,36,261
29	A and N Islands	25,941
30	Chandigarh	524
31	D & N Haveli, Daman and Diu	40,106
32	Delhi	3,346
33	Jammu & Kashmir	17,396
34	Ladakh	22
35	Lakshadweep	6,518
36	Puducherry	1,07,272
	All India	2,81,12,944

Annexure-II

Statement referred to in reply of Lok Sabha unstarred Question No 1161 put in by Shri Prabhakar Reddy Vemireddy, Hon'ble Member of Parliament for answer on 3rd December, 2024 regarding 'Welfare of Fishermen in India': State/UT Wise details of Trainings and other outreach activities carried out under PMMSY from 2020-21 to 2024-25 as on date

S.N	State/UT	No. of Training programmes	No. of Beneficiaries	Amount sanctioned (Rs. in lakh)
1	Andaman & Nicobar	16	440	6.51
2	Andhra Pradesh	175	9830	201.35
3	Arunachal Pradesh	1	50	0.25
4	Assam	147	8555	88.29
5	Bihar	15	500	7.85
6	Chhattisgarh	42	1920	38.56
7	Delhi	740	140000	89.5
8	Goa	10	950	3
9	Gujarat	6	1100	9.47
10	Haryana	10	335	6.24
11	Himachal Pradesh	62	3440	28.84
12	Jammu & Kashmir	30	2920	15.51
13	Jharkhand	22	490	21.01
14	Karnataka	140	10150	121.15
15	Kerala	265	11530	145.765
16	Ladakh	4	200	2.1
17	Madhya Pradesh	60	4315	46.41
18	Maharashtra	42	4160	28.96
19	Manipur	42	1975	24.2025
20	Meghalaya	25	2020	12.02
21	Mizoram	42	2060	26.73
22	Nagaland	19	600	15.91
23	Odisha	91	3940	56.27
24	Puducherry	13	1270	10.57
25	Punjab	20	1650	7.17
26	Rajasthan	69	3420	41.22
27	Sikkim	35	4295	28.72
28	Tamil Nadu	155	12370	147.04894
29	Telangana	290	10420	426.195
30	Tripura	39	1800	28.69
31	Uttar Pradesh	114	4575	57.19
32	West Bengal	92	5460	64.02
	Total	2,833.00	2,56,740.00	1,806.72

Annexure-III

Statement referred to in reply of Lok Sabha unstarred Question No 1161 put in by Shri Prabhakar Reddy Vemireddy, Hon'ble Member of Parliament for answer on 3rd December, 2024 regarding 'Welfare of Fishermen in India': The details of Training and capacity building program undertaken under the aforesaid Scheme in Nellore

S.No	Programme	Amount sanctioned (Rs. in lakhs)	No of fishermen benefitted
(i)	Awareness on availing of PMMSY components during Sagarparikrama	9.475	2,100
(ii)	Awareness & training on value added products during 3nos of Fish food festivals	15.00	9,590
(iii)	Awareness and training programme on "Domestic Fish consumption "	0.28	110
(iv)	Organized capacity building training on to Fishermen on Aqua culture new technology and etc.,	4.76	500

Annexure-IV

Statement referred to in reply of Lok Sabha unstarred Question No 1161 put in by Shri Prabhakar Reddy Vemireddy, Hon'ble Member of Parliament for answer on 3rd December, 2024 regarding 'Welfare of Fishermen in India': State/UT Wise details of PMMSY-GAIS- covered during last three years and current year

SL NO	NAME	NO OF FISHERS INSURED	STATE SHARE (Rs. Lakh)	CENTRAL SHARE (Rs. Lakh)	TOTAL PREMIUM AMOUNT (Rs. Lakh)	CLAIM INTIMATIONS RECEIVED	CLAIM PROPOSALS RECEIVED	CLAIMS SETTLED
1	BIHAR	6,00,000	168.38	252.53	420.92	16	5	1
2	CHHATISGARH	8,81,855	246.98	370.43	617.41	32	19	6
3	GOA	11,040	3.42	5.13	8.55	0	0	0
4	HARYANA	6,576	1.90	2.84	4.74	2	1	0
5	JHARKHAND	6,62,941	177.24	265.82	443.06	10	6	1
6	KARNATAKA	2,82,272	88.48	132.72	221.20	53	22	5
7	MADHYA PRADESH	3,76,482	126.71	190.05	316.76	22	10	0
8	ODISHA	45,43,618	1,469.31	2,203.74	3,673.05	106	79	48
9	PUNJAB	12,477	4.05	6.08	10.13	0	0	0
10	TAMILNADU	21,99,335	682.30	1,023.31	1,705.61	688	532	325
11	TELANGANA	14,32,656	468.05	702.01	1,170.05	1,039	780	535
12	UTTAR PRADESH	3,99,275	121.36	182.04	303.40	24	9	2
13	MAHARASHTRA	2,91,159	81.26	121.88	203.14	26	12	3
14	GUJARAT	3,81,237	117.28	175.90	293.18	41	28	5
15	RAJASTHAN	18,925	5.67	8.50	14.17	3	2	2
16	WEST BENGAL	8,499	2.46	3.69	6.16	3	0	0
	Sub-Total	1,21,08,347	3,764.84	5,646.68	9,411.53	2,065	1,505	933
NORTH EASTERN AND HIMALAYAN STATES								
1	ARUNACHAL PRADESH	2,756	0.19	1.73	1.92	1	0	0
2	ASSAM	6,83,630	48.48	436.26	484.74	26	5	3
3	HIMACHAL PRADESH	43,990	3.51	31.59	35.12	11	7	4
4	SIKKIM	2,086	0.17	1.53	1.70	0	0	0
5	TRIPURA	71,065	5.93	53.36	59.29	5	2	0
6	UTTARAKHAND	12,865	1.02	9.17	10.19	0	0	0
7	MEGHALAYA	3,057	0.25	2.26	2.51	0	0	0
8	MANIPUR	7,034	0.42	3.81	4.23	0	0	0
	Sub-Total	8,26,483	59.97	539.71	599.69	43	14	7
UNION TERRITORIES								
1	ANDAMAN & NICOBAR	52,859	0.00	42.50	42.50	20	12	3
2	DELHI	1,381	0.00	1.14	1.14	0	0	0
3	DAMAN & DIU	30,178	0.00	24.46	24.46	0	0	0
4	JAMMU & KASHMIR	95,806	0.00	78.48	78.48	7	4	2
5	LADAKH	265	0.00	0.22	0.22	0	0	0
6	LAKSHADWEEP	10,590	0.00	8.57	8.57	3	1	0
7	PUDUCHERRY	1,33,395	0.00	108.38	108.38	61	46	15
	Sub-Total	3,24,474	0.00	263.76	263.76	91	63	20
	Grand Total	1,32,59,304	3,824.82	6,450.16	10,274.98	2,199	1,582	960

Annexure-V

List of State wise Fishing Harbour/Fish Landing Centre projects sanctioned under Central Sponsored Component & Central Sector Component of Pradhan Mantri Matsya Sampada Yojana (PMMSY) across States/UTs including state of Andhra Pradesh as referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 1161 due for answer on 03rd December, 2024 put in by Shri Prabhakar Reddy Vemireddy, Hon'ble Member of Parliament (Lok Sabha).

S. No	Name of the State	Item	Location	Project Cost (Rs. in Crore)	Central Share (Rs in Crore)
1	West Bengal	FH	1. Modernisation and upgradation of Petuaghat Fishing Harbour	43.17	25.9
		FH	2. Modernisation and upgradation of Shankarpur Fishing Harbour	44.70	26.82
		FH	3. Modernisation and upgradation of Frasergunj Fishing Harbour	7.05	4.23
		FH	4. Modernisation and upgradation of Kakdwip Fishing Harbour	14.50	8.7
2	Odisha	FH	1. Modernization of Paradip Fishing Harbour	108.91	108.91*
		FH	2. Stage-II Fishing Harbour at Nuagarh (Astranga)	82.86	49.72
3	Andhra Pradesh	FH	1. Modernization of Visakhapatnam Fishing Harbour	178.51	150.96*
		FH	2. Development of Pudimadaka Fishing Harbour	387.00	80
		FH	3. Development of Budugatlapalem Fishing Harbour	386.20	80
		FH	4. Development of Kothapatnam Fishing Harbour	364.00	80
		FLC	5. Development of Bheemili Fish Ladning Centre	24.86	14.92
		FLC	6. Development of Chintapalli Fish Ladning Centre	23.74	14.24
		FLC	7. Development of Rajayyapeta Fish Ladning Centre	24.77	14.86
		FLC	8. Development of Rayadaruvu Fish Ladning Centre	23.90	14.34
		FLC	9. Development of Dondavaka Fish Ladning Centre	23.90	14.34
		FLC	10. Development of Uppalanka Fish Ladning Centre	5.74	3.44
4	Tamil Nadu	FH	1. Modernization of Chennai Fishing Harbour	97.95	97.95
		FH	2. Up-gradation of Pazhayar Fishing Harbour	26.26	15.76
		FH	3. Maintenance Dredging of Colachel Fishing Harbour	4.94	2.96
		FLC	4. Development of Nettukuppam Fish Ladning Centre	15.70	9.42
		FLC	5. Development of Thazankuppam Fish Ladning Centre	3.92	2.35
		FLC	6. Development of Arangankuppam Fish Ladning Centre	3.40	2.04
		FLC	7. Development of Goonankuppam Fish Ladning Centre	3.40	2.04
5	Puducherry	FH	1. Development of Fishing Harbour at Thengaithittu	53.39	53.39
		FH	2. Development of Smart and Integrated Fishing Harbour at Karaikal, Puducherry	119.94	119.94
		FLC	3. Development of Periakalpet Fish Landing Centre	20.14	20.14
		FLC	4. Development of Nallavadu Fish Landing Centre	18.94	18.94

S. No	Name of the State	Item	Location	Project Cost (Rs. in Crore)	Central Share (Rs in Crore)
6	Kerala	FH	1. Modernization of Cochin Fishing Harbour	169.17	113.32*
		FH	2. Expansion of Kasargod Fishing Harbour	70.53	42.32
		FH	3. Expansion of Muthalapozy Fishing FH	177.00	106.2
		FH	4. Modernisation & Upgradation of Ponnani FH	18.73	11.24
		FH	5. Modernisation & Upgradation of Puthiyappa FH	16.06	9.64
		FH	6. Modernisation & Upgradation of Koyilandy FH	20.90	12.54
		FH	7. Maintenance dredging of existing Kayakulam FH	5.53	3.00
		FH	8. Maintenance dredging of existing Chettuva FH	5.53	3.00
		FH	9. Maintenance dredging of existing Ponnani FH	6.37	3.00
		FH	10. Maintenance dredging of existing Beypore FH	5.94	3.00
		FH	11. Maintenance dredging of existing Puthiyappa FH	5.64	3.00
		FH	12. Maintenance dredging of existing Koyilandy FH	5.88	3.00
7	Maharashtra	FH	1. Development of Mallet Bunder Mazgaon	96.60	96.60*
		FLC	2. Development of Shiroda Fish Ladning Centre	15.24	9.14
		FLC	3. Development of DandiMakrebag FLC	4.52	2.71
		FLC	4. Development of Taramumbri FLC	7.76	4.66
		FLC	5. Development of Dabhol FLC	9.39	5.63
		FLC	6. Development of Korlai FLC	7.65	4.59
		FLC	7. Development of Palshet FLC	8.34	5.00
		FLC	8. Development of Revdanda FLC	45.96	15.00
		FLC	9. Development of Asgoli FLC	8.83	5.30
		FLC	10. Development of Budhal FLC	6.57	3.94
8	Karnataka	FH	1. Modernisation & upgradation of Mangalore FH	37.47	22.48
		FH	2. Modernisation of Malpe FH	12.52	7.51
		FH	3. Modernisation of Gangoli FH	22.18	13.30
		FH	4. Maintenance dredging at Amadalli FH	5.61	3.00
		FH	5. Dredging work at Tadari FH	2.65	1.59
		FLC	6. Maintenance dredging at Harwada & Belekeri FLC	4.14	2.48
9	Assam	FLC	1. Development of Chunari FLC	19.91	17.91
10	Gujarat	FH	1. Development of Smart and Integrated Fishing Harbour at Jakhau, Kutch	121.00	72.60
11	U.T. of Dadra Nagar Haveli, Daman, Diu.	FH	1. Development of Smart and Integrated Fishing Harbour at Vanakbara, Diu	128.86	128.86
			Total	3184.27	1771.87

*includes share of DoF, MoPSW and Port Authority.